

**GOVERNMENT OF INDIA
AGRICULTURE AND FARMERS WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2113

ANSWERED ON:29.11.2016

Financial Assistance to NGOs

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Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the names of various Non-Governmental Organisations (NGOs) which have received financial assistance under the various agricultural schemes being run by the Government in the country including Maharashtra;
- (b) the details of financial assistance given to NGOs, during the last three years and the current year, State and NGO-wise;
- (c) the names of the said NGOs involved in irregularities; and
- (d) the action taken by the Government against such NGOs?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
(SHRI S.S. AHLUWALIA)

(a) & (b): Normally, assistance to Non-Governmental Organisations (NGOs) working agriculture sector is not provided directly by the Government of India. The States are free to provide such assistance under some schemes and programmes. However, the Indian Council of Agricultural Research (ICAR) has sanctioned 101 Krishi Vigyan Kendras (KVKs) under the administrative control of 97 NGOs in the country including 27 KVKs in the state of Maharashtra. Therefore, funds have been provided to these NGOs for implementing the KVKs activities. The funds were provided to NGOs for KVKs activities and not for NGOs activities. The State-wise and NGO-wise details of financial assistance provided for KVKs activities for the last 3 years and the current year are given in Annexure-I.

(c) & (d): As far as irregularities in the functioning of KVKs under Administrative control of NGOs are concerned, complaints were received in KVK Thanjavur and KVK Tirunelveli of Tamilnadu related to construction and unauthorized use of buildings, appointment of staff, payment of salary to employees and diversion of funds. For this purpose a committee was constituted for investigating the issue. As per report of the committee, details of inadmissible expenditure incurred by the host organizations of KVKs Thanjavur and Tirunelveli have been received. In the mean time the host organizations of KVKs Thanjavur as well as Tirunelveli, Tamilnadu have moved the Court and the matter is sub-judice.
